

[Shri Annasahib Shinde]

During the Fourth Five Year Plan it is tentatively proposed to introduce 8000 small mechanised boats in addition to the existing fleet of over 5000 boats, at an estimated cost of Rs. 38.40 crores which includes provision for schemes relating to supply of Fishery requisites of items like synthetic fishing twine, hemp twine, manila ropes, sail cloth, floats, navigational aids fish finding equipments, salt etc.

For the exploitation of the off-shore fishing grounds it has been proposed to introduce 200 medium and large boats for which a tentative provision of Rs. 13.65 crores has been made in the current plan.

Very little information is available on the location and extent of fishing grounds in due deep sea region. These areas have to be properly explored and charted before commercial fishing can be taken up. For this purpose, a Deep Sea Fishing Station has been established and this station and its sub-stations have already carried out extensive surveys in the inshore and off-shore waters upto the 40 fathom line. This survey is now to be extended to the distant deep water regions, for which larger vessels will be required and a provision of Rs. 6.35 crores has been made in the Fourth Five Year Plan.

A problem closely connected with the mechanisation programme is the development of minor ports and provision of landing and berthing facilities at major ports. About 30 minor fishing ports will be developed. Survey reports have already been prepared for the location of fisheries establishments in the major harbours. A provision of Rs. 17 crores has been made for this scheme.

SHEEP BREEDING FARMS IN RAJASTHAN

3929. SHRI D. N. PATODIA :
SHRI N. K. SANGHI ;
SHRI R. R. SINGH DEO :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that Government have approved the setting up of a few Sheep Breeding Farms in Rajasthan towards the beginning of the Third Plan;

(b) if so, the number of such farms which were approved;

(c) how many of them have been established so far; and

(d) the progress made in regard to the rest of the farms ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) to (d). Information is being collected from Rajasthan Government and will be laid on the Table of the Sabha in due course.

LABOUR BUREAU, SIMLA

3930. SHRI C. CHITYBABU : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that Government have decided to shift the office of the Labour Bureau, Simla to Faridabad or to some other place around Delhi; and

(b) if so, the reasons for non implementing this decision so far ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) No.

(b) Does not arise.

LABOUR BUREAU, SIMLA

3931. SHRI C. CHITYBABU : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the names of officers of Labour Bureau, Simla who have set up orchards in Simla or in its suburbs in Himachal Pradesh in their own names or in the names of the members of their families;

(b) whether these officers had taken prior permission from Government to set up such orchards; and

(c) if not, the action Government propose to take in the matter ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) to (c). Information is being collected and will be laid on the Table of the House.